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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/7850 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, The Registrar
Gauhati High Court
Itanagar Permanent Bench
Naharlagun

Dated Guwahati, the 20th December, 2019.

Sub:- **Permission to avail Leave Travel Concession.**

Sir,

With reference to the subject cited above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdila has been accorded permission to avail the benefit of Leave Travel Concession for the current block period of 2018-2021 with station leave permission w.e.f. 24.12.2019 to 29.12.2019 with his family to visit New Delhi, by the shortest possible route, as per existing Rules.

Shri Padoh may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-03/2019/7851-7853 /A, dated 20/12/19

Copy to:

1. The Principal Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdila for information with reference to his Letter No. DJ/(WSD/BDL)/PF-01/2019 dated 13.12.2019
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action

sd/-
20/12/19

JT. REGISTRAR (VIGILANCE)

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